

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI P. SHIV SHANKER): (a) and (b). The poverty line was defined as per capita monthly expenditure of Rs. 49.09 in rural areas and Rs. 56.64 in urban areas at 1973-74 prices. The poverty line is updated periodically to take into account the inflationary impact on real income. The updated poverty line is Rs. 101.8 per capita per month in rural areas and Rs. 117.5 per Capita per month in urban areas at 1983-84 prices.

(c) and (d). According to the estimates based on the 38th Round of National Sample Survey of Household Consumers Expenditure, 271 million persons were below the poverty line in the country in 1983-84. The number of persons below poverty line in rural areas was 221.5 million constituting 40.4% of the rural population and in urban areas it was 49.5 million constituting 28.1% of the urban population.

Proposal for New Defence Production Units

***528. SHRI K. KUNJAMBU :** Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to set-up new defence production units in 1988-89;

(b) if so, the details thereof;

(c) whether the Government of Kerala has requested that a defence production unit be set up in Kerala; and

(d) if so, the reaction of Government thereto ?

THE MINISTER OF DEFENCE (SHRI K.C. PANT) (a) and (b). Yes, Sir. There is a proposal under consideration for setting up an ordnance factory. The details are under finalisation.

(c). Yes, Sir.

(d). The request of the Kerala Government is for setting up an ordnance factory in the State for manufacture of packages, inclusive of inner liners and containers and outer casings. Setting up such an ordnance factory is not under the consideration of Government at present.

Review of Service Rules and Regulations

***529. SHRI KAMLA PRASAD SINGH :** Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to review the provisions of Rule 20 of the CCS (Conduct) Rules, 1964, regarding bringing of political or other influence by Government servants in services matters;

(b) if so, the details thereof; and

(c) whether there is any proposal to review all the existing rules and regulations and instructions on service matters to bring about improvements thereon keeping in view the changing atmosphere and to make them in tune with the time ?

THE MINISTER OF STATE IN THE MINISTER OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). The matter is under consideration.

(c) Review of various Service Rules, Regulations and Instructions on service matters is an on-going process aimed at securing improvement in administration.

Persons Arrested for Preaching Hatred and Communalism

***530. DR. PHULRENU GUHA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons arrested in the country, state-wise and Union Territory-wise, for delivering speeches preaching communal hatred and for writing and preaching hatred among various communities in the country during the years 1985, 1986 and 1987; and

(b) the number of persons convicted during these years ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) and (b). below. A Statement is given.

Statement

Adequate powers are vested with the State Governments and U.Ts under